Declaration of Assets and Liabilities

Year....2020-21......

I,Archana Sen...., son/daughter/wife of Mr. Brajesh Kumar....., aged......52 years, belonging toBihar Legislative Assembly Secretariat service and presently working as....Private Secretary.....give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spous Name Mr. Brajesh Kumar	Dependant-1 Prachi	Dependan t-2 Shaurya	Dependant -3 Etc. Name
(i)	Cash	80,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM, Patna 80,000/- F.D. 30,000/- UBI High Court Branch(Joint A/C) 65,000/- PPF 5000/- per month	Submited earlier	SBI krc 50,000/-		
(iii)	Bonds, Debentures and Shares in companies	SBI Corp Bond Fund-20000/-per month Axis Mutual Fund- 100000/- Axis short term- 2000/-per month		Shares- 32,000/-,38,000/- SBI focused equity fund 30,000/- Axis Mutual Fund- 50000/-		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 6700/- yrly				
(v)	Motor Vehicles (details of make, etc.)	Scooty 8107 Maruti Ignis BRO1EW4861				
(vi)	Jewellery (give details of weight and value)	Gold 450gr Silver 200gr		Gold 50gr		
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Archana Sen

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Sampatchak Survey- 31, Taugi no. 5084, 2 katha,6.25 dicmal				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Kadamkuan- Holding- 187 Survey- 111				
(v)	Others (such as interest in property)					

[Note : Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on09.02.2021		
(a)	(i) Loans from Banks	SBI,S.K.Nagar, Patna	1217857/-		
	(ii) Loans from financial institutions		12170377		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation				
	(b) dues to departments dealing with supply of water				
	(c) dues to departments dealing with supply of electricity				
	(d) dues to departments dealing with telephones				
	(e) dues to departments dealing with government transport (including aircraft and helicopters)				
	(f) Other dues, if any				

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXMPS1682F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

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C. <u>Personal De</u>	etali	
GPF/CPF/PRAN No.	:-	PTS/BLA-1209
Gender	:-	F (M/F)
Date of Birth	:-	2 3 0 3 1 9 6 8 (DD/MM/YYYY)
Class/Group		B (A/B/C)
		Stenographer and Private Secretary Cadre
Cadre		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Patna
I hereby d knowledge and be		that the above details are true to the best of my

Signature Archana Sign

Name of Employee: Archana Sen

Designation:...Private Secretary Place:...Patna

Department:.Bihar Legislative Assembly Secretariat Date:...09-02-2021...

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.